

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 104  
IB-376/ND/2020**

**IN THE MATTER OF:  
State Bank of India**

**...PETITIONER**

**Vs.**

**M/s. World Window Impex India Pvt. Ltd.**

**...RESPONDENT**

**Section**

**Under Section 7 of IBC**

**Order delivered on 30.01.2020**

**Coram:**

**SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)  
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor**

**:Ms. D. Adhikari and Ms.  
Vineeta Rathore, Advocates**

**For the Respondent/ Corporate-debtor :**

**ORDER**

At the request of learned counsel appearing on behalf of the Financial-creditor, matter is adjourned to **05.02.2020**.



**(V.K. Subburaj)  
Member (T)**



**(Abni Ranjan Kumar Sinha)  
Member (J)**